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(2024) 03 TEL CK 0021

High Court For The State Of Telangana:: At Hyderabad

Case No: Writ Petition No. 3092 Of 2023

A. Mallesh Alias

A.Mallesh Yadav

APPELLANT

Vs

State Of Telangana

And 3 Others

RESPONDENT

Date of Decision: March 28, 2024

Acts Referred:

• Greater Hyderabad Municipal Corporation Act, 1955 - Section 427, 428, 438

Citation: (2024) 03 TEL CK 0021

Hon'ble Judges: N.V. Shravan Kumar, J

Bench: Single Bench

Final Decision: Dismissed

Judgement